

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 OF 2017 &
IA NOS. 94, 95 AND 187 OF 2017 & IA NO. 975 OF 2018**

Dated: 6th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Venkatraman, Sr. Adv.
Mr. Gaurav Mitra
Mr. Vishnu Shama
Mr. Tushar Bharadwaj
Ms. Rashmita Roy Chowdhury

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Anant Bhardwaj

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **13.02.2019.**

(B.N. Talukdar)
Technical Member (P&NG)
ts/vg

(Justice Manjula Chellur)
Chairperson